

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**53. C.P. 1096/2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:- DSV Air & Sea Pvt Ltd**

**Section: 441 of Companies Act, 2013**

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**ORDER**

CS Mr. Nithish Bangera appeared for the Petitioner through VC. List this matter  
on **19.08.2024**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*SALAM*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**